COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. No. 16 of 2016 in
APPEAL NO. 48 OF 2015

Dated : 13th December, 2016

In the matter of:

M/s Maithon Power Ltd. .....Review Petitioner
Vs.
Central Electricity Regulatory Commission & Ors. ……Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **5th January, 2017.**

Court Master

sh/dk